

F. No. 01/60/162/14/AM09/EFGC (PRC)/819
Government of India
Ministry of Commerce & Industry
O/O Directorate General of Foreign Trade

Dated: 2nd November, 2009

Corrigendum

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Subject: Minutes of PRC Meeting No. 08/AM09 regarding revalidation of 7 advance licences of M/s. M.S. Shoes East Ltd., New Delhi.

In Partial modification of to the recommendation made by PRC Meeting No. 08/ AM09 dated 19.12.2008 held under the Chairmanship of D.G.F.T., the recommendation in respect of case no. 46 pertaining of M/s. M.S. Shoes East Ltd., New Delhi, may be read as under:

Replace the words “from the date of communication” by the words “from the date of endorsement” for the purpose of revalidation of VABALs.

This is the approval of DG

Sd/-
(S.S. Sah)
Dy. Director General of Foreign Trade